

it is difficult to state when production will commence. Presently, the proposal is to produce the film in English language, with possibility of a Hindi version.

#### **Gas found near Pondicherry**

579. SHRI SURENDRA MOHAN  
Will the Minister of PETROLEUM,  
CHEMICALS AND FERTILIZERS be  
pleased to state:

(a) whether it is a fact that gas has been struck by the oil and Natural Gas Commission in the Porto Novo off-shore site near Pondicherry; and

(b) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM,  
CHEMICALS AND FERTILIZERS (SHRI  
VEERENDRA PATIL): (a) and (b) The  
ONGC spudded a well at an offshore location  
about 17 kms East of Portonovo town near  
Pondicherry on 13th June, 1980. The well was  
drilled to a depth of 1705 metres. On testing,  
small quantities of gas were encountered in  
one zone. The second well is under drilling. A  
few more wells may have to be drilled to  
define the commercially of this gas find.

580. [Transferred to the 8th August,  
1980].

#### **Censor of films brought with Video Sets**

581. SHRI RAMANAND YADAV:  
SHRI PRAKASH  
MEHROTRA: SHRI  
BHAGATRAM  
MANHAR:

Will the Minister of INFORMATION AND  
BROADCASTING be pleased to state:

(a) whether Government are aware that a  
lot of uncensored films have been brought  
along with Video Sets and are being shown to  
a large number of people in big cities on  
mutual exchange basis; and

(b) whether Government have any proposal  
under consideration to censor these films?

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRIMATI RAM  
DULARI SINHA): (a) and (b) Government  
have no information regarding uncensored  
films imported into the country along with  
Video Sets or shows being held of these films.  
The Cinematograph Act, 1952 applies only to  
public exhibition of cinematograph films.  
Only films certified by the Board of Film  
Censors can thus be exhibited. Public exhibi-  
tion of uncensored films is an offence under  
the Cinematograph Act. Enforcement of the  
provisions of the Act rests with the State  
Governments and the Union Territories.

#### **Telecasting of Urdu programmes on Delhi Doordarshan**

582. SHRI SATYA PAL MALIK:  
Will the Minister of INFORMATION  
AND BROADCASTING be pleased  
to state:

(a) the reasons for not telecasting any  
programme in Urdu on Delhi Doordarshan  
despite the fact that large number of Urdu  
speaking people live in and around Delhi; and

(b) whether Government propose to start  
Urdu programmes; if so, by when?

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRIMATI RAM  
DULARI SINHA): (a) Urdu Programmes are  
already being telecast from Delhi Doordarshan  
Kendra at regular intervals.

(b) Does not arise.

#### **Scheme to conserve petroleum products**

583. DR. RAFIQ ZAKARIA: Will  
the Minister of PETROLEUM, CHE-  
MICALS AND FERTILIZERS be  
pleased to state:

(a) whether Government have evolved any  
scheme to conserve petroleum